

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(TWENTY-NINTH REPORT)

(PRESENTED ON 11-11-1986)

The Business Advisory Committee held a sitting on Tuesday, the 11th November, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|---|---------|
| (1) The Indian Post Office (Amendment) Bill, 1986.
(<i>Consideration and passing</i>) | 2 hours |
| (2) The Child Labour (Prohibition and Regulation) Bill, 1986, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 4 hours |
| (3) Discussion and voting on Supplementary Demands for Grants (Railways) for 1986-87. | 4 hours |
| (4) Discussion and voting on Supplementary Demands for Grants (General) for 1986-87. | 4 hours |
| (5) Discussion on the 35th Report of the Union Public Service Commission. | 3 hours |

3. The Committee also recommend that discussion under Rule 193 regarding terrorist activities in Punjab and elsewhere in the country may be taken up during the next week.

NEW DELHI;

November 11, 1986
Kartika 20, 1908 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.